

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
- CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/223 & 224 /2017
PETITION NUMBER : CP/51/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN BABUNIRMALA
NAME OF THE RESPONDENT(S) : PRECISE LIMBUS EYE CARE PVT LTD &1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Radhakrishnan	Respondents	Radhakrishnan
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S. Manjula Devi, Adv for KSR & Co	For Applicants/ petitioners	Manjula
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ORDER

Both the Counsels are present. The Common Order in CA.Nos.223 & 224/2017 filed in CP.No.51/2017, is pronounced in their presence in the open Court. The matter is posted for further hearing. Put up on **28.02.2018 at 10.30 AM.**

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)